National Company Law Tribunal Allahabad Bench

CP NO.(IB)109/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: BANK OF BARODA V/S KHATEMA FIBERS LTD.

SECTION OF THE COMPANIES ACT: U/S 7 OF THE I & B CODE, 2016

SL. NO. Name Designation Representation Signature

1.

2.

MENTION ORDER CP NO.(IB)109/ALD/2017

The case is taken up on being mentioned. Sh. Amit Verma, Advocate for the respondent. He seeks a certified copy of the petition alongwith annexures to be produced before the Hon'ble High Court, Uttarakhand in pending writ petition. The same to be provided by the registry of this Tribunal as per rules.

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chafurvedi, Member (Judicial)